

THE INDIAN RIFLES (REPEAL) ACT, 2006

No. 49 OF 2006

[17th December, 2006.]

An Act to repeal the Indian Rifles Act, 1920.

BE it enacted by Parliament in the Fifty-seventh Year of the Republic of India as follows:—

Short title.

1. This Act may be called the Indian Rifles (Repeal) Act, 2006.

Repeal of Act
23 of 1920.

2. The Indian Rifles Act, 1920 is hereby repealed.